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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/04/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/19/2017
NAME OF THE PETITIONER(S) : CASCADE ENERGY PTE LTD
NAME OF THE RESPONDENT(S) : ZYNERGY SOLAR PROJECTS AND SERVICES PVT LTD + 4
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	Vineod Thire CP	Legal. and counsel	
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2.	PRASAD GRANDHI	Coun' for Meenap Vallabchem	
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3.	I.H. ARVINDH PANDIAN Jr. Adv for M. SRIHARAN KANGARATAM	Counsel for K2	
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4.	SATISH TARASAKAN for HARISHANKAR MANI	Counsel for K3-K5	
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ORDER

Counsel for the Petitioner present. Counsel for R2 and R3 to R5 present.
Counsel for the Petitioner submitted his arguments in part. Time of the court is over. The Petitioner can continue his arguments tomorrow morning as the first case. Put up on 13.4.2017 **at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)